

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Customs Appeal No.70441 of 2021

(Arising out of Order-In-Appeal No.20-21-CUS-APPL-LKO-2021, dated -
13/01/2021 passed by Commissioner (Appeals) Customs, GST & Central
Excise, Lucknow)

Shri Rajiv Agrawal

.....Appellant

(Village Sigahi Khurd Post Sampoorana Nagar,
District Lakhimpur Kheeri, U.P.)

VERSUS

Commissioner, Customs, Lucknow

....Respondent

(Lucknow)

APPEARANCE:

Shri Anuj Agarwal, Advocate for the Appellant

Shri A.K. Choudhary, Authorized Representative for the Respondent

CORAM: HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)

DATE OF HEARING : 13.05.2024

DATE OF DECISION : 30.07.2024

The appeal is allowed. For order, see order of date in
Customs Appeal No.70440 of 2021.

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

Nihal